

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

AT LICATION NUMBER

PETITION NUMBER

: TCP/32/2016

NAME OF THE PETITIONER(S)

: K.R.Reshma Sawni

NAME OF THE RESPONDENT(S)

: Varnam Printing Inks P Ltd and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Saivihan

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Coursellor

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H. Siddarth for M/s P Gwidharan

Coursel for R4

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B. Ullasa Volan.

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ORDER

Counsel for petitioner present. Counsel for R1 to R3 and counsel for R4 are present. Counsel for petitioner submitted that the parties have settled and compromised the matter between them. In this regard, the order of the Hon'ble High Court of Madras vide OSA No.240/2014 dated 3.7.2014 is also enclosed. In view of the settlement, counsel for petitioner filed a memo withdrawing the TCP. The memo is taken on record. The matter is dismissed as withdrawn.

(K. Anantha Padmanabha Swamy) Member (Judicial)